

**JUDGMENTS FOR THE MONTH OF MAY, 2015**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	5 <sup>th</sup>	<a href="#">RFA 136/2003</a>	M/S DEB COMMERCIAL CO VS M/S GUPTA LOHA BHANDAR AND ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
2	5 <sup>th</sup>	<a href="#">MFA 130/2004</a>	NATIONAL INSURANCE CO LTD VS SAHER ALI	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
3	5 <sup>th</sup>	<a href="#">CRP 415/2007</a>	PROMODE BHAGAT VS SHIV SHANKAR PRASAD SHAH	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
4	5 <sup>th</sup>	<a href="#">CRP 416/2007</a>	PROMODE BHAGAT VS PASUPATI SHAH	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
5	5 <sup>th</sup>	<a href="#">CRP 177/2008</a>	SHRI SUSHANTA KAR VS SRI GANESH CHOKROBORTY	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
6	5 <sup>th</sup>	<a href="#">WP(C) 296/2015</a>	SHYAMAL KUMAR DAS & ANR. VS THE INDIAN OIL CORPORATION LIMITED & 2 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
7	5 <sup>th</sup>	<a href="#">WP(C) 924/2015</a>	CHANDAN KALITA & 2 ORS VS INDIAN OIL CORPORATION LTD & 3 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
8	5 <sup>th</sup>	<a href="#">WP(C) 1133/2015</a>	KULARANJAN PATHAK VS INDIAN OIL CORPORATION & 3 ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
9	5 <sup>th</sup>	<a href="#">WP(C) 1137/2015</a>	BASANTA CHOUDHURY VS INDIAN OIL CORPORATION LTD & 2 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
10	6 <sup>th</sup>	<a href="#">WP(C) 3754/2010</a>	LUKENDRA GOGOI & 46 ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN

11	6 <sup>th</sup>	<a href="#"><u>CRL.A(J) 104/2012</u></a>	SRI SANKAR MAJHI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
12	6 <sup>th</sup>	<a href="#"><u>WP(C) 3293/2013</u></a>	LUKENDRA GOGOI & 41 ORS VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
13	6 <sup>th</sup>	<a href="#"><u>WP(C) 4211/2013</u></a>	HIREN BARUAH & ANR VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	6 <sup>th</sup>	<a href="#"><u>WP(C) 5213/2013</u></a>	UMEN DUTTA VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
15	7 <sup>th</sup>	<a href="#"><u>RSA 129/2002</u></a>	GOLAP BORAH & ANR VS KORNESWAR BORAH @ KARNESWAR & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE SUMAN SHYAM
16	7 <sup>th</sup>	<a href="#"><u>RSA 1/2003</u></a>	GOLAP BORAH & ANR VS KORNESWAR BORAH & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
17	7 <sup>th</sup>	<a href="#"><u>RSA 181/2003</u></a>	MAHENDRA BORA VS GUNA BORA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
18	7 <sup>th</sup>	<a href="#"><u>RSA 23/2004</u></a>	HELAL UDDIN AND ORS VS JOYTUN NESSA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
19	7 <sup>th</sup>	<a href="#"><u>Intest.Cas. 8/2006</u></a>	MUSTT. ZUBEDA AHMED VS MUSTT. FAZILA BEGUM	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
20	7 <sup>th</sup>	<a href="#"><u>RFA 10/2007</u></a>	ROSHAN KR. SURANA VS ADDL. REGISTRAR OF COOPERATIVE SOCIETIES	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
21	7 <sup>th</sup>	<a href="#"><u>CRP 37/2008</u></a>	ON THE DEATH OF SRI JANAKI KANTA PAUL HIS LEGAL HEIR SRI SAUGATA PAL & ORS VS ABANI SARMA & ANR	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
22	7 <sup>th</sup>	<a href="#"><u>WP(C) 2729/2008</u></a>	SRI SURENDRA NATH DAS VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Suspension with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
23	7 <sup>th</sup>	<a href="#"><u>CRL.A(J) 60/2011</u></a>	SAMAR MADHUA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
24	7 <sup>th</sup>	<a href="#"><u>WP(C) 1308/2011</u></a>	RIJUMONI DAS VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

25	7 <sup>th</sup>	<a href="#">CRL.A(J) 15/2012</a>	SRI ANIL GOWALLA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P.K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
26	7 <sup>th</sup>	<a href="#">MACApp. 61/2012</a>	SMTI. CHARKISH BALA RABHA VS THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
27	7 <sup>th</sup>	<a href="#">WP(C) 3122/2014</a>	GLOBAL CARRYING INDIA & 6 ORS VS THE UNION OF INDIA & 2 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
28	7 <sup>th</sup>	<a href="#">WP(C) 5877/2014</a>	M/S ESQUIRE EXPRESS & COURIER SERVICE & 2 ORS VS THE UNION OF INDIA & 10 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
29	8 <sup>th</sup>	<a href="#">RSA 27/2004</a>	SULACHANA RATH SARMA AND ORS VS BIBEKANANDA SARMA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
30	8 <sup>th</sup>	<a href="#">WP(C) 6107/2014</a>	DHIRENDRA CHANDRA SUTRADHAR VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
31	11 <sup>th</sup>	<a href="#">WP(C) 5233/2006</a>	SMT BHARATI DAS AND ORS VS THE MANAGEMENT OF MESSAJIAN DIVISION ( TEA ESTATE ) AND ANR	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
32	11 <sup>th</sup>	<a href="#">CRL.A(J) 24/2012</a>	SRI KAMALESWAR KALITA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
33	11 <sup>th</sup>	<a href="#">CRL.A(J) 42/2014</a>	DILIP BAGTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P.K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
34	11 <sup>th</sup>	<a href="#">RSA 48/2015</a>	SRI NAGEN SINGHA VS THE STATE OF ASSAM & 7 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
35	12 <sup>th</sup>	<a href="#">RSA 186/2003</a>	UTTAM DADHARA AND ORS VS SUNSBALA DADHARA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
36	12 <sup>th</sup>	<a href="#">RFA 37/2004</a>	OIL & NATURAL GAS CORPORATION VS PRATAP BARUAH	Appeals against Original Decrees	HON'BLE Mr. JUSTICE N. CHAUDHURY
37	12 <sup>th</sup>	<a href="#">RFA 130/2005</a>	JAMUNA DAS & ORS VS MD. ANISUL HOQUE & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
38	12 <sup>th</sup>	<a href="#">CRP 407/2007</a>	ASSAM GASES VS NAGALAND PULP AND PAPER CO. LTD	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
39	12 <sup>th</sup>	<a href="#">WP(C) 5405/2007</a>	ZULFIKAR ALAM HAZARIKA VS THE STATE OF ASSAM & ANR	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
40	12 <sup>th</sup>	<a href="#">CRP 206/2008</a>	SIVAJI SAHA VS SHAH MD. FARID & ANR	Civil Revision against orders passed in execution case	THE HON'BLE MR JUSTICE HRISHIKESH ROY
41	12 <sup>th</sup>	<a href="#">MC 1318/2014</a>	DINESH CH. DAS & ANR VS GITANJALI PATGIRI @ GOSWAMI & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM

42	13 <sup>th</sup>	<a href="#">RFA 2/2005</a>	UCO BANK VS M/S CHOUDHURY RICE MILL AND ANR	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
43	13 <sup>th</sup>	<a href="#">RSA 71/2006</a>	SUBODH NATH & ORS VS FULU RANI DEVI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
44	13 <sup>th</sup>	<a href="#">CRP 239/2008</a>	SRI ANAT RAM TELI @ SAHU AND ORS VS MD. RAUF AND ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
45	13 <sup>th</sup>	<a href="#">CRL.A(J) 95/2012</a>	LALIT BAHADUR LIMBU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
46	13 <sup>th</sup>	<a href="#">WP(C) 3469/2014</a>	GOLAK PATHAK VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE SUMAN SHYAM
47	13 <sup>th</sup>	<a href="#">WP(C) 3476/2014</a>	SAITYA BARMAN VS THE STATE OF ASSAM AND 4 ORS	Settlement of Markets	HON'BLE MR. JUSTICE SUMAN SHYAM
48	14 <sup>th</sup>	<a href="#">RSA 176/2005</a>	ON THE DEATH OF NARESH CH. PAUL HIS LEGAL HEIRS :- NIHAR RANJAN PAUL & 5 ORS VS DEB NANDAN GOALA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
49	14 <sup>th</sup>	<a href="#">RFA 106/2006</a>	DINESH TIWARI VS KHAGEN KACHARI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
50	14 <sup>th</sup>	<a href="#">CRP 331/2008</a>	PRATIMA RANI DEY & ORS VS DIWAN ABDUL MUNIM CHOUDHURY & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
51	14 <sup>th</sup>	<a href="#">CRP 378/2008</a>	PHULANI BALA DAS VS UPEN DAS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR JUSTICE HRISHIKESH ROY
52	14 <sup>th</sup>	<a href="#">MFA 56/2008</a>	NUMALIGARH REFINERY LTD.& ORS. VS COMMISSIONER WORKMEN COMPENSATION	Appeals under the Workmen Compensation Act, 1923	HON'BLE Mr. JUSTICE N. CHAUDHURY
53	14 <sup>th</sup>	<a href="#">MFA 99/2008</a>	ORIENTAL INSURANCE CO. LTD. VS SANOWAR HUSSAIN @ SANOWAR ALI	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE N. CHAUDHURY
54	14 <sup>th</sup>	<a href="#">RSA 165/2010</a>	SMTI.PRATIMA RANI DEY & 3 ORS VS DEWAN ABDUL MUNIM CHOUDHURY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE HRISHIKESH ROY
55	14 <sup>th</sup>	<a href="#">Crl.A. 142/2011</a>	MD. ZAMAL ALI VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
56	14 <sup>th</sup>	<a href="#">WP(C) 164/2015</a>	M/S SHIV-VANI OIL & GAS EXPLORATION SERVICES LTD. VS OIL INDIA LIMITED	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
57	14 <sup>th</sup>	<a href="#">WP(C) 810/2015</a>	ALAKA RANI DEKA & 3 ORS VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
58	15 <sup>th</sup>	<a href="#">RSA 132/2003</a>	KHAGEN BARUAH VS TULU KOCH @ BORA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
59	15 <sup>th</sup>	<a href="#">RSA 88/2006</a>	SHYAMAL KANTI MALAKAR & ORS. VS MONORANJAN DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI

60	18 <sup>th</sup>	<a href="#">WP(C) 912/2010</a>	PURUSHOTTAM DASS VS THE UNION OF INDIA & ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTNG.) HON'BLE MR. JUSTICE P. K. SAIKIA
61	18 <sup>th</sup>	<a href="#">WP(C) 1990/2015</a>	ANOWARA BEGUM VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	19 <sup>th</sup>	<a href="#">RSA 172/2004</a>	ROSEMA BEGUM VS AMIR HUSSAIN AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
63	19 <sup>th</sup>	<a href="#">RFA 152/2005</a>	NIVA BARUAH VS MAMONI BARUAH	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
64	19 <sup>th</sup>	<a href="#">MFA 9/2006</a>	NATIONAL INSURANCE COMPANY LTD. VS KANAI DAS & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
65	19 <sup>th</sup>	<a href="#">CRP 417/2008</a>	M/S. M. AHMED BHUYAN & CO. & ANR. VS MANJUSREE CHAKRABORTY & ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
66	19 <sup>th</sup>	<a href="#">CRP 429/2008</a>	THE AHMED TEA CO. (PVT) LTD. VS TARSEM SINGH BHOGAL	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
67	19 <sup>th</sup>	<a href="#">WP(C) 4950/2008</a>	RAMA KANTA HAZARIKA AND ORS. VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	19 <sup>th</sup>	<a href="#">CRP 29/2009</a>	BHOLA MAZUMDAR VS DR. JAWAHARLAL SARKAR	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
69	19 <sup>th</sup>	<a href="#">WP(C) 44/2010</a>	NILA KANTA RABHA & ANR. VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	19 <sup>th</sup>	<a href="#">WP(C) 1236/2010</a>	RATISH DHAR & 8 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	19 <sup>th</sup>	<a href="#">CrI.A. 119/2011</a>	REBA DAS VS STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE MR.JUSTICE M.R. PATHAK
72	19 <sup>th</sup>	<a href="#">CRL.A(J) 87/2013</a>	SMTI PUNI DAS & 2 ORS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
73	19 <sup>th</sup>	<a href="#">WP(C) 3350/2013</a>	MAHODAR CHANDRA THAKURIA VS THE UNION OF INDIA & 8 ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public	THE HON'BLE MR. JUSTICE B. K. SHARMA

				Sector Undertaking, Statutory Bodies and Universities and Institutions	
74	19 <sup>th</sup>	<a href="#">WP(C) 6836/2013</a>	ARUN CHANDRA CHETIA VS THE STATE OF ASSAM	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B. K. SHARMA
75	20 <sup>th</sup>	<a href="#">RSA 57/2004</a>	PARESH HAZARIKA VS PUTHIMAI DAS AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
76	20 <sup>th</sup>	<a href="#">RFA 12/2007</a>	VIDYA SAGAR SARIN & 3 ORS VS NATIONAL INSURANCE CO. LTD.	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
77	20 <sup>th</sup>	<a href="#">RSA 73/2007</a>	TUTA MIA LASKAR VS ABDUL MUSABBIR ALI LASKAR & HIS LEGAL HEIR KUTUBI BIBI & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K.GOSWAMI
78	20 <sup>th</sup>	<a href="#">WP(C) 5334/2011</a>	SANKAR CHANDRA BARMAN VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
79	20 <sup>th</sup>	<a href="#">WP(C) 5366/2011</a>	MIJANUR RAHMAN SHEIKH VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
80	21 <sup>st</sup>	<a href="#">RFA 5/2008</a>	M/S ALL INDIA ROAD TRANSPORT AGENCY VS INDIAN OIL CORPORATION LTD.	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
81	21 <sup>st</sup>	<a href="#">CRP 87/2009</a>	BANWARILAL AGARWALLA VS TARA PRASAD BORTHAKUR	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
82	21 <sup>st</sup>	<a href="#">CRL.A(J) 18/2012</a>	TAHIR ALI @ TAYIR ALI & LALU MIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE MR.JUSTICE M.R.PATHAK
83	21 <sup>st</sup>	<a href="#">WP(C) 5869/2013</a>	RAJA KAKATI VS THE UNION OF INDIA & 2 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
84	22 <sup>nd</sup>	<a href="#">RFA 12/2008</a>	AMARENDRA DUTTA & ORS VS TARUN CH. DUTTA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
85	22 <sup>nd</sup>	<a href="#">WP(C) 596/2013</a>	SAMSUL HOQUE SK VS THE STATE OF ASSAM & 4 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
86	22 <sup>nd</sup>	<a href="#">WP(C) 3274/2014</a>	M/S BILASIPARA MAHKUMA FISHERY COOPERATIVE SOCIETY LTD. VS THE STATE OF ASSAM & 3 ORS.	Settlement of Fishery by the Assam Fisheries Development Corporation	HON'BLE MR. JUSTICE MANOJIT BHUYAN
87	25 <sup>th</sup>	<a href="#">RFA 25/2008</a>	SUNITA TRANSPORT AGENCY VS M/S OIL INDIA LTD. & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
88	25 <sup>th</sup>	<a href="#">RFA 26/2008</a>	SHUKLA TRADING COMPANY VS M/S OIL INDIA LTD. & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY

89	25 <sup>th</sup>	<a href="#">CRL.A(J) 140/2012</a>	NANDA KISHORE DAS @ KALU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
90	25 <sup>th</sup>	<a href="#">El.Pet. 1/2014</a>	MUK PERTIN VS LOMBO TAYENG	Election Petitions relating to election of members of Legislative assembly	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
91	25 <sup>th</sup>	<a href="#">WP(C) 5359/2014</a>	MRS. JINAT ARA BEGUM VS GAUHATI MUNICIPAL CORPORATION & 3 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
92	25 <sup>th</sup>	<a href="#">RSA 93/2015</a>	MD KHAIRUL ISLAM VS SRI PUTUL KUMAR BORA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
93	26 <sup>th</sup>	<a href="#">RSA 17/2003</a>	SMTI SAMPE BALA KACHARI & ORS VS ON THE DEATH OF NARESWAR KACHARI HIS LEGAL HERIS RATNA KANTA KACHARI (SON) & 3 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
94	26 <sup>th</sup>	<a href="#">RSA 16/2004</a>	ANANTA PHUKAN VS STYENDRA CH BEZBARUAH AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE SUMAN SHYAM
95	26 <sup>th</sup>	<a href="#">RSA 128/2006</a>	JYOTISH BHAGAWATI VS SMTI. LABONYA PROVA DUTTA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
96	26 <sup>th</sup>	<a href="#">RFA 33/2007</a>	MAFIQUDDIN AHMED HAZARIKA VS THE STATE OF ASSAM	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
97	26 <sup>th</sup>	<a href="#">MFA 83/2008</a>	M/S ORIENTAL INSURANCE CO. LTD. VS MD. ROFIQUL ISLAM		HON'BLE MR. JUSTICE N. CHAUDHURY
98	26 <sup>th</sup>	<a href="#">RSA 54/2008</a>	LAKHYADA BALA TALUKDAR & ORS VS JOGESWAR TALUKDAR & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
99	26 <sup>th</sup>	<a href="#">WP(C) 1436/2008</a>	MRS. HAFIJAN BEGUM VS THE STATE OF ASSAM AND ORS	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
100	26 <sup>th</sup>	<a href="#">CRP 310/2009</a>	ON THE DEATH OF LATE JAGDISH PRASAD AGARWALA HIS LEGAL HEIRS SRI PRAVEEN KUMAR AGARWALA & ORS VS MADANLAL DUGAR & ANR.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
101	26 <sup>th</sup>	<a href="#">WP(C) 3250/2010</a>	SONIT KUMAR NATH & 20 ORS VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Regularisation of ad hoc appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
102	26 <sup>th</sup>	<a href="#">WP(C) 3251/2010</a>	JYOTI BARMAN & 30 ORS VS THE ASSAM STATE ELECTRICITY BOARD & ORS	Regularisation of ad hoc appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

				Undertaking, Statutory Bodies and Universities and Institutions	
103	26 <sup>th</sup>	<a href="#">WP(C) 229/2015</a>	GIRIDHAR SARMA VS THE STATE OF ASSAM AND 8 ORS	Eviction from land	THE HON'BLE MR. JUSTICE B.K. SHARMA
104	27 <sup>th</sup>	<a href="#">RSA 51/2001</a>	SMTI HIMAI SAIKIA & ORS VS ON THE DEATH OF GOLAP TAMULY HIS LEGAL HEIRS PRAMOD TAMULY & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
105	27 <sup>th</sup>	<a href="#">CRP 323/2009</a>	ON THE DEATH OF PRATIMA BORA HER LEGAL HEIRS- MENAKSHI BORA (DAUGHTER) & ANR VS TANKESWAR BORA & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
106	27 <sup>th</sup>	<a href="#">WP(C) 2829/2014</a>	BANAMALI GOSWAMI VS THE STATE OF ASSAM & 4 ORS.	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
107	28 <sup>th</sup>	<a href="#">RSA 177/2003</a>	SIRAJUL ISLAM VS SHER ALI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
108	28 <sup>th</sup>	<a href="#">RSA 21/2005</a>	ON THE DEATH OF ABDUL KHALIQUE BORBHUIYA HIS LEGAL HEIRS MUSSTT. SHABIRA KHATUN BORBHUIYA & ORS VS BASIR UDDIN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
109	28 <sup>th</sup>	<a href="#">CRP 363/2009</a>	PRASANTA KUMAR BOSE @ PRASANTA BOSE VS SUBRATA KUMAR DEY & ORS	Civil Revision against appellate decree under the Local Rent Control Act	THE HON'BLE MR JUSTICE HRISHIKESH ROY
110	28 <sup>th</sup>	<a href="#">RFA 23/2009</a>	BAKUL AHMED LASKAR VS THE NATIONAL INSURANCE CO. LTD. & ANR	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
111	28 <sup>th</sup>	<a href="#">WP(C) 5221/2009</a>	GNRC LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
112	28 <sup>th</sup>	<a href="#">WP(C) 5600/2009</a>	ALL ASSAM NON GOVT. HEALTH ESTABLISHMENT ASSOCIATION VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
113	28 <sup>th</sup>	<a href="#">WP(C) 6451/2010</a>	JURAN ALI AHMED & 3 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
114	28 <sup>th</sup>	<a href="#">CRL.A(J) 3/2012</a>	SRI SOMA MUNDA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
115	28 <sup>th</sup>	<a href="#">WP(C) 1508/2012</a>	MD NURUL ISLAM VS THE STATE OF ASSAM AND ORS	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN



116	28 <sup>th</sup>	<a href="#">WP(C) 2391/2013</a>	FAIZUR RAHMAN VS THE STATE OF ASSAM AND 3 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
117	28 <sup>th</sup>	<a href="#">WA 334/2014</a>	SHAHANAZ ALFIDA WAHIB VS UNION BANK OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
118	28 <sup>th</sup>	<a href="#">Arb.P. 13/2015</a>	M/S RAITANI ENGINEERING WORKS PVT. LTD. VS THE UNION OF INDIA & ANR	Arbitration Cases	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
119	28 <sup>th</sup>	<a href="#">WP(C) 1319/2015</a>	BAIKUNTHA KONCH VS THE STATE OF ASSAM AND 4 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
120	29 <sup>th</sup>	<a href="#">WP(C) 4762/2011</a>	DIGANTA CHOUDHURY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
121	29 <sup>th</sup>	<a href="#">WA 84/2015</a>	SRI MILON KANTI ROY& 8 ORS VS THE STATE OF ASSAM & 15 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE(ACTING) HON'BLE MR.JUSTICE P.K. SAIKIA
122	29 <sup>th</sup>	<a href="#">WA 85/2015</a>	SRI UTTAM BHOWMICK & 4 ORS VS THE STATE OF ASSAM & 16 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE(ACTING) HON'BLE MR.JUSTICE P.K. SAIKIA